

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.5402
TO BE ANSWERED ON 05.04.2022**

OPPORTUNITIES FOR TRANSGENDERS

**5402. SHRI KODIKUNNIL SURESH:
SHRI HIBI EDEN:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the steps that are taken in terms of policies and schemes for mainstreaming and granting more entrepreneurship and employment opportunities for the transgender communities in the country, schemewise;
- (b) the details of programmes that are aimed at fostering greater gender inclusiveness;
- (c) whether the Government has designed any plan to increase the employability of transgender in Government/private jobs and if so, the details thereof;
- (d) the number of transgenders who are employed in private sector jobs in the country, State/UT-wise; and
- (e) whether the Government can enlist the interventions taken to reduce crime against the transgender people and their budgetary allocation and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

(a): The Ministry of Social Justice and Empowerment has launched a scheme "SMILE - Support for Marginalized Individuals for Livelihood and Enterprise" on 12.02.2022, which includes sub-scheme -'Comprehensive Rehabilitation for Welfare of Transgender Persons'. The focus of the sub-scheme is on rehabilitation, provision of medical facilities and intervention, counseling, education, skill development, economic linkages to the transgender persons.

The Ministry has planned to impart skill development training to the Transgender beneficiaries of the SMILE Scheme through PM-DAKSH - a skill development scheme of the Ministry.

Ministry has initiated 12 pilot shelter homes namely 'Garima Greh': Shelter Home for Transgender Persons. The main aim of these shelter homes is to provide safe and secure shelter to Transgender persons in need. These pilot shelter homes are in States of Maharashtra, Gujarat, Delhi, West Bengal, Rajasthan, Bihar, Chhattisgarh, Tamil Nadu and Odisha. Ministry has provided full financial assistance to community based organizations (CBOs) for setting up of these shelter homes which provide basic amenities like food, shelter, medical care, recreational

facilities and also conduct capacity-building and skill development programmes for Transgender persons.

(b): In order to provide social acceptability and improve the status of the Transgender persons, the Ministry enacted "The Transgender Persons (Protection of Rights) Act, 2019" which prohibits discrimination against Transgender Persons. Provisions of the Act came into force on 10th January, 2020. The Transgender Persons (Protection of Rights) Rules, 2020 were formulated and published in Gazette of India on 29th September, 2020.

On 21st August, 2020, National Council for Transgender Persons was constituted to advise Government on policies, programmes, legislation and projects with respect to transgender persons.

The Ministry has launched National Portal for Transgender Persons on 25th November, 2022. Any Transgender applicant can obtain Certificate of Identity and Identity Card without any physical interface with the office of issue. The person who has been issued a certificate of identity are entitled to change the first name in the birth certificate and all other official documents relating to the identity of such person.

Support for marginalized individuals for livelihood and enterprise (SMILE) scheme has been launched on 12th February 2022 by the Ministry for the welfare of Transgender Persons. The Scheme has a component for the comprehensive rehabilitation of Transgender persons. Various welfare measures such as financial assistance in the form of scholarships to TG students studying in classes 9th upto post graduation, Skill development training & livelihood, composite medical health for availing gender reaffirmation surgeries, pre and post operative procedures and other health care facilities, setting up of garima greh's in each state for providing shelter facility of abandoned and orphaned TG persons, setting up of transgender protection cells in the entire country for providing quick redressal of offences & crimes against TG persons, Other welfare measures which are region specific need based projects for the TG persons.

(c): Skill Development training & livelihood programme was started for providing skill training opportunities to Transgender persons through PM Daksh portal. SMILE scheme aims to provide training for the TG persons to get market oriented skill for getting livelihood. Through the component TG persons would be facilitated for wage and self employment and provided placement through the empaneled training institutes. Follow-ups and sensitization programmes would also be conducted with the employing agency to eliminate discrimination at workplaces.

(d): No such information is available with the Ministry.

(e): Section 18 of the Transgender Persons (Protection of Rights) Act, 2019, has elaborated the offences against the Transgender persons and punishments to the offenders. Also, one of the components of the sub-scheme 'Comprehensive Rehabilitation for Welfare of Transgender Persons' of the SMILE scheme is Provision of setting up of Transgender Protection Cells in states to ensure timely registration, investigation and prosecution of offences.

Under this component, funds allocated for the next five years, are attached in **Annexure**.

Annexure

Annexure referred to in reply to Part (e) of the Lok Sabha Unstarred Question No. 5402 to be answered on 05.04.2022 regarding "Opportunities for Transgenders"

Serial No.	Year	Funds requirement for the component Transgender Protection Cell (Rs. in lakh)
1	2021-22	60.00
2	2022-23	70.00
3	2023-24	80.00
4	2024-25	90.00
5	2025-26	100.00
	Total	400.00
